

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**CCP No. 61/49/2021
In
O.A. No. 61/566/2020**



This the 12th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Rajni Bala, Age 40 years, W/o Sh. Neeraj Behal, R/o Shastri Nagar, Jammu..

.....Applicant

(Advocate:- Mr. M Y Akhoon)

Versus

1. Shri Achal Sethi, Secretary to Govt. Department of Law, Justice and Parliamentary Affairs, J&K Govt. Civil Secretariat, Jammu-180001.Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the Contempt Petition.

2. In any case, we have gone through the contempt petition. No case of contempt of Court is made out against the respondents. Accordingly, the Contempt Petition is closed and notices issued stand discharged.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**